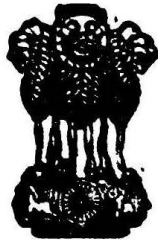


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
EIGHTY-FOURTH REPORT**

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Eighty-fourth Report.

2. The Committee met on the 4th April, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Thursday, the 7th April, 1966.

3. The Members whose resolutions had been included in the List of Business for the 7th April, 1966 had been invited to present their views on the resolutions before the Committee. Sarvashri Bibhuti Mishra and C. H. Mohammad Koya (who is also a member of the Committee) attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- | | |
|--|-----------|
| (1) Resolution regarding Pacific concord against Communist Chinese expansionism. | 2 hours. |
| (2) Resolution regarding Manufacture of atom bomb. | 2 hours. |
| (3) Resolution regarding Opening of agricultural colleges. | 1½ hours. |
| (4) Resolution regarding Unemployment in Kerala State. | 1½ hours. |

NEW DELHI;

April 4, 1966.

Chaitra 14, 1888 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members'
Bills and Resolutions.